

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 2445 of 2017

.....
Madhusudan Pandey & Anr. **Petitioners**
Versus
The State of Jharkhand & Anr. **Opp. Parties**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :
For the Respondent-State :
.....

8/Dated:20/04/2021:

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID -19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work amid Covid-19 surge for a week and that is why the lawyers are not appearing today.

In that view of the matter, let this case be listed after three weeks.

(Sanjay Kumar Dwivedi, J.)